

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

7.2.2008

OA 68/2006

Mr. Suresh Goyal, counsel for applicant.
Mr. V.S. Gurjar, counsel for respondents.

Learned counsel for the applicant has moved an MA thereby praying that the applicant may be permitted to withdraw this OA as the applicant is no more interested to pursue the matter.

Registry is directed to register the MA. In view of the averment made in the MA that the applicant is no more interested to pursue the matter, the MA is allowed and the applicant is permitted to withdraw the OA.

OA as well as MA stand disposed of accordingly.


(M.L. CHAUHAN)
MEMBER (J)

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6/10/08 with ~ 112 & 113
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